

(c) A proposal for revival of IDPL has been prepared. The proposal also envisages restructuring of the capital, expansion of capacities of Penicillin G, Vitamins, setting up of captive power facilities and substations at Rishikesh and Hyderabad plants, besides funding of renewals/replacements, working capital requirements, repayment of loans, dis-continuation of non-remunerative activities. The proposal also involves write-off of Government loans and interest. The proposal has been under consideration of the Government and its viability is still to be established.

(d) No unit of Indian Drugs and Pharmaceuticals Ltd. has yet been closed. There has been no retrenchment in any of the units of the company.

(e) Does not arise at this stage.

#### Consumer Cooperatives in Maharashtra

2592. SHR ANNA JOSHI: Will the PRIME MINISTER be pleased to state:

(a) the number of consumer cooperatives established in the urban areas of Maharashtra during the year 1991-92;

(b) the target fixed for 1992-93;

(c) whether any financial assistance is being received from outside for the functioning of these cooperatives; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) 33 (Thirty Three only).

(b) No targets have been fixed.

(c) and (d). Under the Centrally Sponsored Scheme for development of Urban Consumer Co-operatives financial assistance was being extended from the inception of the Scheme. Till the financial year 1991-92 a sum of Rs. 781.30 lakhs has been provided under the Scheme towards subsidy, margin money and loan, for setting up of 74 small sized retail outlets, 52 large sized retail outlets and 68 Department Stores in the State.

[Translation]

#### Projects from Madhya Pradesh

2593. SHRI SHIVRAJ SINGH CHAUHAN: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether a number of projects from Madhya Pradesh pending with the Planning Commission for clearance;

(b) if so, details thereof; and

(c) the time by which these projects are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI SUKHAM): (a) and (b). There is no Project of the Government of Madhya Pradesh pending in the Planning Commission for investment clearance.

(c) Does not arise.

[English]

#### National Council for Cement and Building Material

2594. PROF. K. VENKATAGIRI GOWDA: Will the PRIME MINISTER be pleased to state: